

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 535 of 2010

[Arising out of Order-in-Appeal No OIA-RKA-431-SRT-I-2010 dated 09.08.2010 passed by Commissioner (Appeal) of Central Excise & ST, Surat]

Jalaram Security Services

.... Appellant

New Building.Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

VERSUS

Commissioner of Central Excise & ST, Surat

.... Respondent

1004, Road No. 87, GIDC, Sachin,
SURAT, GUJARAT.

APPEARANCE :

Shri Naveen Gheewala, Consultant with Shri Amal Dave Advocate for the Assessee
Shri T.K. Sikdar, Assistant Commissioner (AR) for the Revenue

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 03.07.2019

DATE OF DECISION : 30.10.2019

Appeal disposed of. For order, see order of date in Service Tax Appeal
No. 489 of 2010.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**